Supplementary Cause List-3 Sr. No. 5

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

CrlM No. 437/2020 in Bail App. No. 34/2020

Peyush Sawhney

.....Applicant (s)

Through :- Mr. R. K. Kotwal, Advocate (on Audio Call from residence in Jammu)

V/s

UT of J&K

.....Non-applicant(s)

Through :-

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 05.06.2020

List before some other Bench on 08.06.2020.

(RAJNESH OSWAL) JUDGE

Jammu 05.06.2020 (Muneesh)